

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.1273 of 2014**

***Registrar (Judicial) Soumotu***

....

***Petitioner***

Mr. S.K. Padhi, Advocate

*-versus-*

***State of Odisha and others***

....

***Opposite Parties***

Mr. M.K. Khuntia, AGA

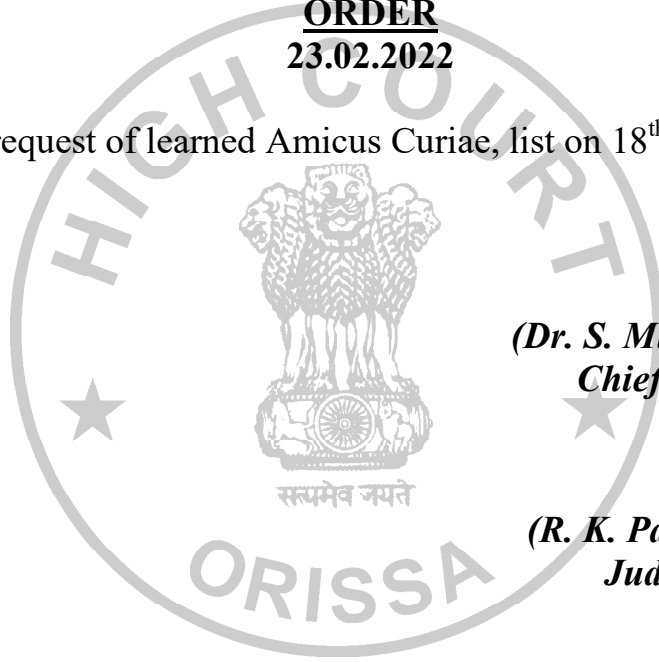
**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R. K. PATTANAİK**

**ORDER  
23.02.2022**

**Order No.**

44.

At the request of learned Amicus Curiae, list on 18<sup>th</sup> April, 2022.



***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R. K. Pattanaik)***  
***Judge***